

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2446
ANSWERED ON:04.08.2015
Persons Burnt Alive
Patil Shri Bheemrao Baswanthrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of incidents of some persons burnt alive in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number of such cases reported and the action taken against the guilty persons during each of the last three years and the current year, State-wise; and
- (d) the steps taken to stop such cases in future?

Answer

Minister of State in the Ministry of Home Affairs
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d) : No Such data is maintained centrally. 'Police' and 'Public Order' are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens.
